

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,**WESTERN ZONE BENCH, PUNE,****AT PUNE**

ORIGINAL APPLICATION No.79 OF 2020 (WZ)

Lt. Col. Shomi Shaugatan

APPLICANT

V/s

M/s SWAMI TYRE WORKS & Ors.

RESPONDENTS

ADDITIONAL COMPILATION OF DOCUMENTS

SR NO	Annex ure	PARTICULARS	Page No	
			From	To
1.	<u>R-1</u>	Visit note dated 26 th June 2019	198	199
2.	<u>R-2</u>	Warning notice dated 2 nd July 2019	200	
3.	<u>R-3</u>	Visit note dated 27 th January 2021	201	202
4.	<u>R-4</u>	Recent photographs	203	205



Date: - 11/01/2022

ADVOCATE FOR THE RESPONDENT NO.1

MAHARASHTRA POLLUTION CONTROL BOARD
SUB-REGIONAL OFFICE - PUNE-I

Ph. 020-25811694
Fax 020-25811029



Jog Center Bldg
2nd floor, Wakdewadi,
Old Mumbai - Pune Highway,
Pune 411003

Visit Report

Name & Address of Industry :- M/s. Swami Tyre Works,
Gat No. 157, Fursungi, Tal. Haveli,
Dist. Pune.

Date of Visit :- 26th June 2019

Industry Officials :- Uday Abhanu Peethuran, Representative
8446004801

Consent Validity :- Not obtained.

Observations :-

- Visited to industry against investigation of complaint, which is filed by residence of Fursungi, Haulakha Godown, Sward Rd., Hutan weave Housg. Near, Fursungi, Pune & following observations made as -

- ① The industry having set up of mfg. of tyre Remolding.
- ② The industry having two no's wood fuel boilers, out of which only one is operated regularly & they have provided 2 feet height of stacks to above the roof.
- ③ The industry having one no. 10 KV's Cap. D.C. set.
- ④ The industry is in operation without obtaining consent from M.P.C. Board & without providing adequate pollution control system

— 2 —

- ③ the industry having buffing set up & waste rubber disposed off by sale, as per reported by representative. Approx. 100 kg rubber stored found in a room, at the time of visit.
- ④ the industry having 3 No's molder & one no. Compressor. during visit one no. molder were found in operation.
- ⑤ the industry is located at cat No./S.No. 157, Karsungi, Tal. Haveli surrounding premises of industry residence area observed during visit. all three sides measuring about 4 feet to 10 feet.

(Uday A. Pathuran)
Representative
of Industry

(S.J. Shinde)
F.O.
SRO, Pune-1

(Nitin Shinde)
Sub. Regional Officer
MPLB, Pune-1

U. J. Bhoi
(S.J. Bhoi)
F.O.
SRO, Pune-1

**MAHARASHTRA POLLUTION CONTROL BOARD
SUB-REGIONAL OFFICE – PUNE-I**



Ph. 020-25811694
Fax. 020-25811029

Jog Center Bldg.
2rd floor, Wakdewadi,
Old Mumbai – Pune Highway,
Pune 411003

MPCB/ SROP1/

190702-FTS-0132

Date: 02/07/2019

To,
M/s. Swami Tyre Works,
Gat.No. 157, Fursungi, Tal Haveli,
Dist. Pune.

Sub: Warning Notice - Operating unit without obtaining consent from the
M.P.C. Board.

- Ref: 1. Water (Prevention & Control Pollution) Act, 1974 & Air (Prevention & Control Pollution) Act, 1981.
2. Complaint received from Lt.Col. Shomi Sugathan, Sugu Nivas, Svy. No.190, Near Nutan Ware House, Navalakha Godown, Hadapsar-Saswad Road, Fursungi, Pune.
3. Board officials visited to your unit on 26/06/2019.

The Maharashtra Pollution Control Board is implementing various Environmental Acts such as Water (Prevention & Control Pollution) Act, 1974, Air (Prevention & Control Pollution) Act, 1981 in the state of Maharashtra & it is obligatory on every industry/ hospital to obtain Consent/ BMW authorization from M.P.C.Board under above mentioned Acts and to provide adequate pollution control systems for the pollutants so as to achieve Board's prescribed standards.

With reference to the above cited Acts, it is mandatory upon you to obtain consent under Water (Prevention & Control Pollution) Act, 1974, Air (Prevention & Control Pollution) Act, 1981. However, the Board officials has visited your industry for investigation of above ref.2 complaint on 26/06/2019 & from the record of this office, it is observed that, you are operating unit without obtaining consent from the Board.

Operating industry without valid Consent from M.P.C.Board and without pollution control system is an offence under the provisions of Water (Prevention & Control Pollution) Act, 1974, Air (Prevention & Control Pollution) Act, 1981 and without providing adequate pollution control systems for the pollutants so as to achieve Board's prescribed standards.

In view of above you are called upon to submit the compliance of above, within 7 days to this office failing which suitable legal action shall be initiated under the provisions of above Acts which may be noted.

Treat this as urgent.

Nitin Shinde
(Nitin Shinde)
Sub-Regional Officer
M.P.C.Board, Pune-I.

Copy submitted for information to :-

1. The Regional Officer M.P.C.Board, Pune.
2. Mr. P.K. Sugathan, Sugu Nivas, Svy. No.190, *o/c*
Near Nutan Ware House, Navalakha Godown,
Hadapsar - Saswad Rd, Fursungi, Pune.

MAHARASHTRA POLLUTION CONTROL BOARD
SUB-REGIONAL OFFICE - PUNE-1



Jog Center Bldg.
2nd floor, Wakdewadi,
Old Mumbai - Pune Highway,
Pune 411003

Ph. 020-25811694
Fax. 020-25811029

Visit Report

Name & Address of Industry :- M/s. Swami Tyre ~~Works~~,
Gat No. 157, Fursungi, Tal. Haveli,
Dist. Pune.

Date of Visit :- 27th Jan. 2021.

Industry Representative :- Udayan, 8446004801

Consent Validity :-

Observations:- Visited to unit for checking the compliance of
Direction of closure dtd. 9/12/2019 & following
observations made as -

1) The industry engaged in tyre ~~rep~~ retreading activity. For
this purpose they have installed 4 nos. boulder out of
which only one is in operation. Out of 4 machines two are of
old technology & not in operation.

2) The industry having 2 nos. baby boilers wood fired. Out of
which one boiler is not in operation. For another they
have provided approx. 45 feet height of stack.

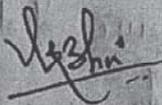
3) During visit unit is not found in operation.

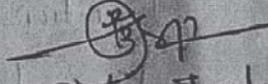
Three Phase
4) Power supply of unit is disconnected by MSEDCI, Authority.

not on OnePlus
pin
power supply is not disconnected. Industry
owner & other staying on 1st, 2nd & 3rd Floor.

- 2 —
- 5) As informed by industry representative total plot area is 2000 Sq. feet. on that building configuration G+3. constructed.
 - 6) Boilers are installed at margin space adjacent to compound wall.
 - 7) D.G. set of 10 kVA installed.
 - 8) Industry representative reported that, they are using D.G. set for carry out production whenever their is load or work order.
 - 9) Board has issued closure Direction on 9/12/2019


 (Udayan Puthura)
 Industry Representative


 (S. J. Bhoi)
 F.O.
 MPCB, Pune-1


 (Pratap Jagtap)
 Sub-Regional Officer,
 MPCB, Pune-1

